

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 242 of 2014 & IA No. 399 of 2014

Dated: 19th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

**Uttar Gujarat Vij Co. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan and Mrs.Swapna Seshadri and Mr. Ishaan Mukherjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
and Mr. Raghuvamsy for R.No.2

Mr. Tushar Nagar, Ms. Shikha Ohri and
Mr. S.R.Pandey for R.No.1

ORDER

The clarification we sought has been made by the learned counsel for the parties.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh

